

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 30.11.2021 (TUESDAY)

COURT – II (VIRTUAL MODE)

01:00 PM

In the Court of Hon’ble Mr. Justice M. Venugopal, Member (Judicial), Hon’ble Mr. V.P. Singh, Member (Technical) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 757 of 2021	Punjab National Bank Vs. EVA Agro Feeds Pvt. Ltd. & Anr.	Rajesh Kumar Gautam	Manju Bhuteria Sarvapriya Mukherjee Saurav Gupta-R1 K. Thaker-R2

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-sd/-
Registrar**